session of Parliament. It is also proposed to discuss the Ordinance in an all Party meeting before the replacement bill is introduced.

Special Electrification Scheme for SC/ST Colonies and Ambedkar Villages

†*159. SHRI SHYAM LAL: Will the Minister of POWER be pleased to state:

- (a) whether any special electrification scheme for SC/ST colonies and Ambedkar villages had been in force; if so, the number of villages electrified, so far, and the number of villages to be electrified, State-wise details thereof;
- (b) whether the above said scheme has been stopped; if so, since when and the reasons therefor; and
 - (c) if not, the details of scheme for electrification of the remaining colonies?

THE MINISTER OF POWER (SHRI SURESH PRABHU): (a) to (c) State Governments are expected to electrify SC/ST colonies either directly under any scheme or under Special Component Plan of the States for SCs and Tribal Sub-Plan for STs.

The Conference of Chief .Ministers held on 3rd March, 2001 resolved as follows :

- (i) Rural Electrification may be treated as a Basic Minimum Service under the Prime Minister's Gramodaya Yojna;
- (ii) Rural Electrification may be completed by the end of the 10th Plan *i.e.* by year 2007;
- (iii) Full coverage of all households may be targeted for the end of the 11th Plan *i.e.* by year 2012.

PMGY guidelines issued to the State Governments contain provisions for electrificatin of Dalit/Tribal bastis. The States have been advised to formulate proposals for release of funds to cover the following:—

[†] Original notice of the question was received in Hindi.

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- At least one Dalit/Tribal basti in each unelectrified village be taken up for electrification in village electrification programme.
- Villages which are already electrified, at least on Dalit basti be covered for electrification, if not already done.

All the Dalit/Tribal bastis have to be electrified.

308566 Harijan Bastis have been electrified in the country by the end of 30.9.2001. State-wise details of electrification of Harijan Dalit Bastis are given in the Statement.

Statement

Progress of Extension of Electricity to Dalit Bastis Ending September 2001

2001				
		As on 30.9.2001 (Provisional)		
SI.	States/UTs	No. of Dalit Bastis Electrified		
No				
1.	Andhra Pradesh	40886(A)		
2.	Bihar	21579		
3.	Gujarat	26888 (B)		
4.	Haryana	6347		
5.	Karnataka	9964 (B)		
6.	Kerala	9469		
7.	Madhya Pradesh	20337		
8.	Chhattisgarh	6106		
9.	Maharashtra	33711		
10.	Mizoram	68		
11.	Orissa	6057		
12.	Punjab	12342		
13.	Rajasthan	19510		
14.	Tamil Nadu	26764		
15.	Tripura	3		
16.	Uttar Pradesh	58490		

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Si. No	Stafcs/UTs	No. of Dalit Bastis Electrified	
	Uttaranchal West Bengal	9355 121	
	TOTAL STATES	307997	
	TOTAL UTS	569	
	TOTAL (ALL INDIA	308566	

- @ all the Dalit Bastis have been electrified.
- (A) as on 31.8.2001.
- (B) as on 31.7.2001.

Influx of Hindu Families from Bangladesh

*160. DR. Y. LAKSHMI PRASAD:

SHRIMATI VANG A GEETHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether 300 Hindu families of Bangladesh took shelter in Tripura during the last week of October, 2001 following threats from Muslim fundamentalist organisations; and
 - (b) the action taken to stop such fresh influx?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) and (b) As per information received from the State Government of Tripura, approximately 400 persons have crossed over to the State from Bangladesh after the General Elections in that country held on 1st October, 2001.

Government of India has noted with serious concern the reports of violence, particularly against the Hindu minority, in Bangladesh following the General Elections in that country on 1 October, 2001. The Government's concern has been conveyed to the new Government of Bangladesh through diplomatic channels. Principal Secretary to the Prime Minister, who visited Dhaka as his Special Envoy on 26-27 October, 2001, also discussed this matter with the Government of Bangladesh. The Government of Bangladesh has reiterated its commitment to the safety and security of all